

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 2232 of 2019 & IA No. 1448 OF 2019

Dated: 3rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Haryana Power Purchase Centre

.... Appellant(s)

Versus

Haryana Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Ranjitha Ramachandran
Anushree Bardhan
Poorva Saigal
Shubham Arya

Counsel for the Respondent(s) : Anand K. Ganesan
Swapna Seshadri
Ashwin Ramanathan
Amal Nair for R2

ORDER

Affidavit of clarification on delay application to be filed by next date of hearing.

List the matter on **07.11.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK